NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

NATIO	ONAL COMPANY LAW TRIBUN	AL, HELD ON 04/12/2017 AT 10.30 A	M
	PRESENT: SHRI K. ANANTHA SHRI S. VIJAYA	A PADMANABHA SWAMY, MEMBE RAGHAVAN, MEMBER-TECHNICA	R-JUDICIAL L
APPLICATION NUMBER		:	
PETITION NUMBER		: TCP/174/2016	
NAME OF THE PETITIONER(S)		: MARG LTD +1	
NAME OF THE RESPONDENT(S)		: KARAIKAL PORT PVT LTD + 7	ř
UNDER SECTION		: 397/398	
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	RAJENDRAN RAGIHAVAR	Counsel for R-6 (INDIAN BANK)	D. Ru
2.	SHOHA MALWE Y A. ASIG BASHA	Count for R2 to R5	Andry al-
3.	SHOHA MALUE Y A. ASIG BASHA K. Sankairnarayanan for N.P. VII Ay Kuma V.J. Arun RAJ	Concel for Petitionin	John M.
4.	Der BHWAARJ For Mls Shiraucumar & Sweeth	Course for Faran	Calport of the

ORDER

Counsels representing both the parties are present and prayed for time to make submissions. Time is enlarged at their request. Put up alongwith CP 6/2016 and CP 7/2016 on 21.12.2017.

S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)

bc